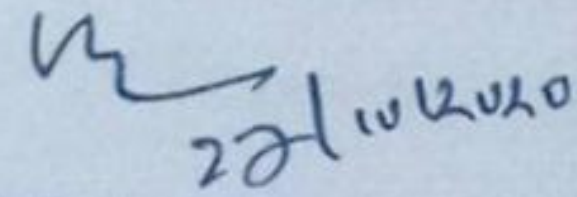


In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause List dated: 28-10-2020)

II ACJM, Bengaluru. 1 st Session Evidence/Agruments	II ACJM, Bengaluru. 2 nd Session Evidence/ Arguments
1. CC 1111/16	1. CC 2614/17
2. CC 6398/17	2. CC 5474/14
3. CC 10249/18	3. CC 952/16
4. CC 6519/19	4. CC 4280/18
5. CMISC 909/19	5. CC 4977/18
6. CMISC 866/19	6. CC 5696/14
7. CMISC 288/20	7. CC 4983/16
8. CC 4344/16	8. CC 3959/2020
9. CC 2637/17	9. CC 2046/18
10. CC 884/16	10. CC 6752/16
11. CC 8220/19	11. CC 3535/16
12. CC 1448/18	12. CC 1945/18
13. CC 6716/16	13. CC 9294/17
14. CC 5077/18	14. CC 4020/20
15. CC 4754/15	15. CC 7960/20


28/10/2020

2nd Addl. Chief Judicial Magistrate
Bangalore Rural District

II Addl. Chief Judicial Magistrate,
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP
issued by the Hon'ble High Court of Karnataka.